GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3829 TO BE ANSWERED ON MARCH 23, 2023

CONSTRUCTION OF TOILETS

NO. 3829. SHRI M.V.V. SATYANARAYANA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds allocated for construction of toilets under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) during the last three years;
- (b) the number of beneficiaries identified in each State along with the details of funds sanctioned to each beneficiary for the construction of toilets under the scheme, State/UT-wise;
- (c) the number of toilets constructed by the identified beneficiaries;
- (d) whether the Government has taken cognizance that several beneficiaries are misusing the funds sanctioned under the scheme and if so, the details thereof;
- (e) whether Government has taken or proposes to take any action in this regard;
- (f) if so, details thereof; and
- (g) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a)to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) "Housing for All" Mission since 25.06.2015 to provide pucca house with basic amenities including toilets to all eligible urban beneficiaries across the country. As per the Scheme Guidelines, all the houses constructed under the Scheme to follow National Building Code (NBC) norms for construction of house with the carpet area upto 30 sqm consisting of two rooms, toilet/bathroom, and kitchen. There is no separate earmarked funding for construction of toilet under PMAY-U. The scheme is being implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Government of India is providing its fixed share as Central Assistance of ₹1.0 lakh per house under ISSR, ₹1.5 lakh per house for AHP and BLC verticals of PMAY-U. Under CLSS vertical of PMAY-U, an interest subsidy at the rate of 6.5% which amounts up to ₹2.67 lakh per house is provided for beneficiaries of Economically Weaker Sections (EWS) and Low-Income Group (LIG) category for construction of house. The remaining cost of the house as per DPR is shared by States/UTs/Urban Local Bodies/Beneficiaries. The State/UT wise details of houses sanctioned, grounded, completed along with fund sanctioned under PMAY-U during last three years is at Annexure.

(d) to (g): Any instance of irregularity/complaint regarding the implementation of PMAY-U including those of misuse of funds are addressed through suitable grievance redressal system available at both State/UT and City level as per existing rules and regulations. Moreover, a Centralized Public Grievance Redress and Monitoring System (CPGRAMS) is also available to the citizens to lodge their grievances to the public authorities on any subject related to service delivery including PMAY-U for redressal. Further, MoHUA has also developed a Public Grievances Redress and Monitoring System for registering any form of complaints regarding implementation of PMAY-U and its speedy disposal.

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State/UT wise details during last three years in respect of houses including toilets sanctioned and constructed along with Central Assistance Sanctioned released under PMAY-U

Sr. No.		Name of the State/ UT	Houses sanctioned (Nos)	Houses completed (Nos)*	Central Assistance sanctioned (₹ Crores)	Central Assistance released (₹ Crores)**
1	States	Andhra Pradesh	14,47,402	1,88,759	22,076.49	5,800.79
2		Bihar	1,03,388	49,851	1,657.32	1,192.03
3		Chhattisgarh	1,18,508	96,997	1,963.80	1,803.72
4		Goa	2,309	2,311	54.75	54.75
5		Gujarat	4,94,133	4,40,097	10,037.86	8,991.91
6		Haryana	29,270	36,494	653.53	709.34
7		Himachal Pradesh	6,632	4,960	113.72	109.82
8		Jharkhand	1,09,172	47,555	1,749.42	1,124.59
9		Karnataka	1,82,536	1,24,126	3,236.91	2,375.93
10		Kerala	57,711	54,961	1,034.50	818.40
11		Madhya Pradesh	3,52,914	2,21,312	6,187.79	5,459.44
12		Maharashtra	7,13,663	4,61,147	13,597.93	9,261.87
13		Odisha	1,06,839	51,832	1,641.51	1,041.02
14		Punjab	59,539	38,878	1,142.11	950.38
15		Rajasthan	98,864	96,445	2,179.96	2,403.32
16		Tamil Nadu	2,79,130	2,38,117	4,816.09	5,146.45
17		Telangana	83,354	1,49,811	1,769.98	1,455.07
18		Uttar Pradesh	6,83,014	7,43,561	11,019.47	12,871.59
19		Uttarakhand	28,449	15,980	519.77	330.98
20		West Bengal	3,65,806	1,40,273	5,988.14	2,968.62
Sub- total (States):-			53,22,633	32,03,467	91,441.06	64,870.02
21		Arunachal Pradesh	3,510	1,411	53.10	57.60
22	North East States	Assam	1,07,894	29,331	1,636.27	802.48
23		Manipur	17,518	2,657	263.06	165.17
24		Meghalaya	2,521	287	38.42	18.91
25		Mizoram	11,243	4,252	172.81	95.33
26		Nagaland	10,168	4,710	152.56	155.10
27		Sikkim	152	152	3.36	3.36
28		Tripura	22,418	20,500	399.68	463.85
Sub- total (N.E. States):-			1,75,424	63,300	2,719.28	1,761.80
29	Union Territories	A&N Island (UT)	349	24	5.42	1.69
30		Chandigarh (UT)	910	910	20.91	20.91
31		DNH & DD (UT)	4,430	4,486	105.99	109.35
32		Delhi (UT)	14,398	14,398	335.26	335.26
33		J&K (UT)	24,821	8,078	387.85	275.68
34	nior	Ladakh (UT)	237	201	3.98	4.87
35	Ľ	Lakshadweep (UT)	-	-	-	-
36		Puducherry (UT)	6,580	4,179	107.98	105.80
Sub- total (UT):-			51,725	32,276	967.40	853.57
Grand Total:-			55,49,782	32,99,043	95,127.73	67,485.38

*Houses completed/delivered during the period includes completed houses which were sanctioned in preceding years.

** Central Assistance released during the period includes funds released for which funds were sanctioned in preceding years.